GF TOLL ROAD PRIVATE LIMITED - Under CIRP List of Creditors under clause (ca) of sub-regulation [2] of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 19th September, 2022, Claims updated till 10.02.2025 ANNEXURE- 8 -List of Operational creditors (other than Employees, Workmen and Government Dues) as on 10.02.2025												
	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable		off				
1	SKM Contractors & Services Pvt. Ltd.	34,961,397	34,564,773	Supplier of services/Goods	NIL	NIL	No	0	0		396,623.71	396,623.7
2	RRG Contractors & Services	1,639,160	1,639,160	Supplier of services/Goods	NIL	NIL	No	0	0		-	
3	Central Depository Services (India) Limited	37,452		Supplier of services/Goods	NIL	NIL	No	0	0		37,452.00	37,452.0
4	Axis Trustee Services Limited	175,416	152,384	Supplier of services/Goods	NIL	NIL	No	0	0		23,032.00	23,032.0
5	M/s T & T Infra Limited	12,480,451	12,480,451	Supplier of services/Goods	NIL	NIL	No	0	0		-	
6	Subhash Nagar	46,487	46,487	Supplier of services/Goods	NIL	NIL	No	0	0		-	
7	South Asian Tollways Private Limited	50,583,275	35,131,953	Supplier of services/Goods	NIL	NIL	No	0	0		15,451,322.00	15,451,322.0
	TOTAL	99,923,637.71	84,015,208.00						0		15,908,429.71	15,908,429.71